

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO.89


Dated Guwahati, 20th July, 2023

Hon'ble the Chief Justice has been pleased to direct that, henceforth, all affidavits shall be required to be filed in the Filing Section of this Registry and affidavits sent by post shall not be accepted.

Further, all affidavits will have to be in conformity with the Gauhati High Court Rules pertaining to affidavits.

This notification will come into force with immediate effect.

By Order,



REGISTRAR (JUDICIAL)

Memo No. HC. III-07/2015/3961-80 /G

Dated 20.7.2023

Copy to:

1. The Advocate General, Assam/ Nagaland/ Mizoram/ Arunachal Pradesh.
2. The Registrar (Vigilance/Judicial/Administration/Establishment), Gauhati High Court, Guwahati.
3. The Secretary, Gauhati High Court Legal Services Committee, Gauhati High Court, Guwahati.
4. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati, Guwahati.
5. The Registrar, Gauhati High Court, Kohima Bench, Kohima/ Aizawl Bench Aizawl/ Itanagar Permanent Bench, Naharlagun.
6. The President/ Secretary General, Gauhati High Court Bar Association, Guwahati.
7. The President/ General Secretary, Gauhati High Court Advocates' Association, Guwahati.
8. The Senior Information Technology Consultant, Gauhati High Court, Guwahati.
9. The Joint Registrar, (_____), Gauhati High Court, Guwahati.
10. The Deputy Registrar, (_____), Gauhati High Court, Guwahati.
11. The Asstt. Registrar, (_____), Gauhati High Court, Guwahati.
12. The Librarian-cum-Research Officer, Gauhati High Court, Guwahati..
13. The P.S. to Hon'ble Mrs./Mr. Justice _____, Gauhati High Court, Guwahati
14. The Project Manager, Gauhati High Court, Guwahati. **He is requested to upload this Notification in the website of the Gauhati High Court.**
15. The Court Manager, Gauhati High Court, Guwahati.
16. The A.O. (Judicial), Filing Section, Gauhati High Court, Guwahati.
17. The A.O. (Judicial), _____, Gauhati High Court, Guwahati.
18. The Court Master(s), Gauhati High Court, Guwahati
19. The C.A. to the Registrar General, Gauhati High Court, Guwahati.

R. A. Teopidar
20.07.23

REGISTRAR (JUDICIAL)

